

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 1164
ANSWERED ON- 06/02/2026
COMPENSATION FOR DECEASED INDIANS ABROAD

†1164. SHRI RAHUL KASWAN

SHRI BRIJENDRA SINGH OLA

Will the Minister of EXTERNAL AFFAIRS be pleased to state:-

- (a) the total number of Indians employed abroad who died in accidents during the last three years, year-wise and country-wise;**
- (b) the details of the cases in which complaints have been received from the families of deceased persons regarding inadequate compensation, country-wise;**
- (c) whether the Government has formulated any concrete policy or active plan for speedy disposal of such cases, if so, the details thereof;**
- (d) the number of Indians belonging to Churu and Hanumangarh districts stuck abroad along with the cases settled and pending, country-wise; and**
- (e) the amount of compensation received by the family of deceased person along with the amount of pending compensation?**

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI KIRTI VARDHAN SINGH)

(a) to (e) Information available with the Ministry regarding the total number of Indians employed abroad who died in accidents during the last three years is placed at Annexure A.

Indian Missions/Posts abroad give full cooperation and assist the family members of deceased in filing cases of death compensation and to fulfill required documentation formalities in death compensation cases.

These include documents such as Legal Heirship Certificate (LHC) and Power of Attorney (POA) which are required for pursuing the case of death compensation in courts in foreign countries on behalf of the legal heirs of the deceased, in cases accidental deaths or traffic accident or murder, after receiving police report. Missions/Posts abroad also provide assistance in preparation of such documents.

Indian Missions/ Posts abroad provide all necessary assistance to facilitate early settlement of death compensation and insurance claims from local authorities/companies. Missions/Posts abroad have standard operating procedures for the disbursement of compensation of deceased Indian nationals. They follow up the death compensation cases of the deceased Indian nationals with the employer/ concerned

court till the family of the deceased get their compensation. Missions/Posts abroad also liaises with the concerned foreign authorities to ensure early release of the death compensation in case the employer is not cooperating.

Information available with the Ministry on the amount of compensation received by the family of deceased person is placed at Annexure B.

Country Name	the total number of Indians employed abroad who died in accidents in the year-		
	2023	2024	2025
Albania	0	0	1
Algeria	1	1	3
Angola	0	1	4
Armenia	3	16	3
Australia	1	4	5
Austria	0	0	1
Bahrain	20	16	13
Bangladesh	1	1	1
Bhutan	8	9	10
Botswana	2	0	0
Brunei Darussalam	0	0	1
Bulgaria	0	0	1
Burkina Faso	1	0	0
Cambodia	2	1	0
Cameroon	0	1	0
Canada	13	15	20

Chad	0	1	0
Cote D'ivoire	1	0	0
Croatia	0	0	1
Cyprus	0	0	1
Denmark	0	0	1
Djibouti	0	0	2
Democratic Republic of Congo	2	4	3
Egypt	2	6	1
Equatorial Guinea	3	1	0
Estonia	0	0	1
Ethiopia	1	0	2
Fiji	0	2	1
France	0	0	1
Germany	2	1	2
Ghana	2	6	0
Greece	3	8	2
Hungary	6	7	8

Iran	9	4	3
Iraq	3	4	4
Ireland	0	0	3
Italy	1	2	4
Jamaica	2	1	0
Jordan	1	1	2
Kenya	1	0	0
Kuwait	93	128	80
Kyrgyzstan	0	1	0
Lao PDR	0	1	0
Lebanon	2	3	0
Liberia	1	1	0
Libya	1	0	2
Malawi	1	2	2
Malaysia	35	43	34
Maldives	4	4	3
Malta	1	1	2
Mauritius	1	2	1
Mongolia	0	0	1

Mozambique	0	0	8
Nepal	11	5	5
Netherlands	8	9	9
New Zealand	3	3	5
Nigeria	7	2	4
Oman	62	57	50
Papua New Guinea	1	1	1
Poland	2	0	1
Qatar	52	41	32
Republic Of Guinea	0	1	0
Russia	0	1	3
Saudi Arabia	287	296	336
Senegal	0	2	1
Serbia	0	1	1
Seychelles	3	3	3
Sierra Leone	1	1	6
Singapore	23	19	22
Slovak Republic	0	0	2
South Africa	1	2	1

South Sudan	0	1	2
Spain	2	3	0
Sri Lanka	3	0	1
Tanzania	1	1	0
Thailand	0	0	1
Tunisia	1	1	0
Turkiye	1	0	0
UAE	107	150	153
Uganda	0	2	1
UK	4	7	6
USA	9	16	7
Uzbekistan	1	4	2
Vietnam	0	1	0

Country Name	the amount of compensation received by the family of deceased person during the last 3 years (INR)
Algeria	1,54,82,694
Austria	8,16,52,061
Ethiopia	50,00,000
Kuwait	15,95,65,286
Lao PDR	8,08,279
Lebanon	13,12,181
Malaysia	1,56,35,933
Mauritius	2,68,142
Nepal	50,00,000
Saudi Arabia	40,20,85,441
Singapore	26,59,571
South Sudan	47,87,250
Tanzania	3,00,000
UAE	37,68,71,691
USA	13,16,857
